BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A.No.447/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

Name of the Company		Comphor Vintrade Pvt.Ltd.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	CA SHASHI	1 AR ARJA	PETITIONEN /	13/11/12

ORDER

Ld. Counsel for the applicant is present.

Matter is adjourned

List on 23.11.2017 for admission.

(Jinan K.R.)

Ed

Member (J)

(V.P. Singh) Member (J)

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